

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2(KB)2020
IA(I.B.C)/457(KB)2024, IA(I.B.C)/4(KB)2023,
IA(I.B.C)/1629(KB)2022, IA(I.B.C)/818(KB)2022,
IA(I.B.C)/1628(KB)2022, IA(I.B.C)/826(KB)2022,
IA(I.B.C)/903(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS M/S. SHIMA EDIBLES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Santosh Kumar Ray, Adv.] For the Central Bank of India
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Applicant in IA(I.B.C)/457(KB)2024
Mr. Snehasish Chakraborty, Adv.]
Mr, Debabrata Basu Roy, Adv.]
Ms. Shreya Basu, Adv.]

Mr. Srigopal Chaudhuri, RP] For the Resolution Professional
Mr. Manas Das, Adv.]

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Applicant present. Mr. Srigopal Chaudhuri, RP-in-Person present

2. IA(I.B.C)/457(KB)2024:

- a. Registry is directed to issue notice to the Officer-in-Charge, Police Station Municipality Road, Gach Sitala, Post- Chandrakona, Dist. Paschim Medinipur, PIN 721201 West Bengal about the action taken pursuant to the issue warrant of arrest of Mr. Akaram Hossain, the Director of the Suspended Board of the Corporate Debtor, though the local Police Station from this Tribunal dated 30th January, 2024.

- b. Copy of this order be forwarded to the Director General of Police, West Bengal for necessary action.
 - c. Local Police Station is also directed to ensure the presence of Mr. Akaram Hossain, the Director of Suspended Board of the Corporate Debtor on the next date of hearing before this Tribunal.
 - d. List this matter on **15th April, 2024**.
3. **IA(I.B.C)/1629(KB)2022:**
- a. No reply affidavit has been filed in this application.
 - b. List this matter for hearing on **15th April, 2024**.
 - c. It is made clear that no further adjournment will be granted in this matter.
4. **IA(I.B.C)/903(KB)2022, IA(I.B.C)/1628(KB)2022, IA(I.B.C)/4(KB)2023, IA(I.B.C)/826(KB)2022 and IA(I.B.C)/818(KB)2022:**
- a. List these matters on **15th April, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)